

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No.118**  
**(IB)-239(PB)/2017**

**IN THE MATTER OF:**

M/s. Baddi Foils Pvt. ltd.

.... Petitioner/Applicant

Vs.

Biotropics Pharma Pvt. Ltd.

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016 in Liq.**

**Order delivered on 13.05.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Naresh Kumar Sood  
For the Liquidator : Mr. Mr. Vinod Chaurasia, Adv. (Appearance not marked)

**ORDER**

**New IA-12/2024**

Ld. Counsel Mr. Vinod Chaurasia appeared through VC on behalf of the Liquidator.

At request, list the matter for a physical hearing **on 09.07.2024.**

**Sd/-**  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

**Sd/-**  
**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**